

with battery storage in a micro grid mode/local distribution network under the Off-grid Solar Applications Scheme of Jawaharlal Nehru National Solar Mission. This scheme is open to all the States and Union Territories. So far, one(1) project of 20 kWp capacity standalone SPV micro grid project has been installed in the State of Jharkhand.

(c) Most of the sanctioned DDG projects are at the stage of Bid evaluation/Award and as such no expenditure has been incurred so far.

However, MNRE has released an amount of Rs.30 lakh during 2009-10 for a 20 kWp stand-alone SPV power project at Jhargram village in Gumla district in Jharkhand. Rs.50 lakh and Rs.53 lakh were released during 2010-11 and 2011-12 respectively for a stand-alone SPV power plant in Village Jari, Gumla district in Jharkhand. During 2011-12, MNRE has sanctioned 533 kWp for SPV micro grid projects in the States of Uttar Pradesh (U.P) and West Bengal. An amount of Rs.45 lakh has been released for projects in U.P.

Pending power projects

754. DR. JANARDHAN WAGHMARE: Will the Minister of POWER be pleased to state:

(a) whether any proposal for setting up of power projects from various States are pending for approval;

(b) if so, the details thereof;

(c) whether Government is facing any difficulty to accord approval for setting up of power projects; and

(d) if so, the details thereof along with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (d) As per Electricity Act, 2003, concurrence/techno-economic clearance of Central Electricity Authority (CEA) is no longer required for thermal generation and transmission schemes. As such no thermal schemes are pending for approval with CEA. However, concurrence of CEA is required for Hydro Power Projects being developed in Central, State and Private Sector. Detailed Project Reports (DPRs) of 10 Nos. of Hydro Electric Projects with an aggregate installed capacity of 5135 MW have been received in CEA for accord of concurrence.